

the administrative jurisdiction of District Pauri and forming part of the Karanprayag Assembly Constituency of the Border District of Chamoli, were given an assurance by the concerned authorities that those 'patties' would also be included in the Border Areas so that they may be able to get due share in the developmental programmes in future ; and

(c) if so, the reaction of Government of India thereon and the time by which a decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) No, Sir.

(b) Government of India are not aware of any such assurance having been given to the local people.

(c) Does not arise.

Imports of Fertilisers

3591. SHRI CHINTAMANI PANIGRAHI : Will the Minister of AGRICULTURE be pleased to state the quantity of fertilisers imported during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : The quantities of fertilisers in terms of nutrients, imported during the last three years, is given below on the basis of actual arrivals :—

	1969-70	1970-71	1971-72
N	6,67,188	4,77,457	4,80,445
D	93,510	32,103	2,47,511
K	1,20,232	1,20,000	2,67,570

Amount Spent on Crash Scheme for Rural Employment

3592. SHRI RAJDEO SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether an amount of Rs. 2964.18 lakhs was spent in 1971-72 on the crash scheme for rural employment ;

(b) if so, how many man-days of employment were generated by this scheme ; and

(c) whether the scheme has come up to the marks anticipated by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) to (c). The Government do consider that the Crash Scheme for Rural Employment has, by and large, come up to the expected mark.

The Scheme envisaged an expenditure of Rs. 50 crores and the generation of 875 lakh mandays of employment in a full working season of 10 months. During the year 1971-72, however, work could start only in October, for the earlier part of the year was taken up in formulating projects for execution and making the requisite administrative and other arrangements. Then came the monsoons. Thus a six-month working period was actually available. During this period the expenditure reported so far is Rs. 32.37 crores and this has resulted in the generation of 808.22 lakh mandays of employment. It may be added that information in regard to employment is collected in terms of mandays and not in terms of number of persons employed as the period of employment varies from person to person and from project to project. It is roughly estimated that more than 3.2 lakhs of persons have been employed during the year for varying periods. This works out to an average of 957 persons per district for the 348 districts for which proposals were approved. In actual fact, however, the position varies from State to State and from district to district. It is expected that with the completion of administrative arrangements the sum of Rs. 50 crores provided for during 1972-73 will be fully utilised.

Permission to Prof. Blue to carry out Research work in Rajasthan

3693. SHRI PURSHOTTAM KAKODKAR :
SHRI SHRIKISHAN MODI :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Union Government have not given permission to Professor N,

Blue, an American Research Scholar, to carry our research work on Irrigation Projects in Rajasthan ; and

(b) .if so, the reasons therefor ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b). Prof. N. Blue and Prof. Frohrib, who had put up a joint proposal, were not permitted to undertake research work on Irrigation Projects in the Rajasthan canal area, partly because of strategic situation of the area and partly because the two Indian Scholars (Prof. Iqbal Narain and Dr. K. N. Sharma), who were to collaborate in the Project, withdrew from the proposal.

Betterment of Hillmen (Adivasis) in Kerala

3594. SHRI A.K. GOPALAN :
SHRIMATI BHARGAVI THAN-
KAPPAN :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Kerala Government have approached the Ministry for Legislation for the betterment of hillmen (Adivasis) in Kerala consequent on the cancellation of the Kerala Hillmen Rule 1964 by the High Court ; and

(b) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Yes, Sir.

(b) Besides Kerala, there are a large number of forest villages in the States of Bihar, Gujarat, Madhya Pradesh, Tamil Nadu, Maharashtra, Mysore and West Bengal and these States may also be interested in such a legislation. Before Government decide to promote legislation by Parliament, the comments of the above mentioned States will be obtained in this regard.

Scientific Promotion and Propagation of Ayurvedic Medicines

3595. SHRI DHARAMRAO AFZAL-PURKAR : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state what encouragements have been given by

Government to achieve success in the matter of scientific promotion and propagation of Ayurvedic medicines in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : An autonomous Central Council for Research in Indian Medicine and Homoeopathy has been established by the Government of India to initiate, aid, develop and co-ordinate scientific research on different aspects, fundamental and applied, of the Indian Systems of Medicine and Homoeopathy and Yoga. The Council has established various types of Units, like the Central and Regional Research Institutes and Clinical Units, Fact finding Mobile Clinical Research Units for Drug Research and Units of Survey of Medicinal Plants. These Units have undertaken to conduct research with a view to evolve better, cheaper and more effective medicines to cure various ailments. In addition, the Central Council of Indian Medicine which has been constituted under the Indian Medicine Central Council Act, 1970 would evolve uniform standards of education and maintain an All India Register of qualified practitioners of Indian Systems of Medicine. Steps have also been taken to upgrade departments for Post-graduate Training and Research in Indigenous Systems of Medicine and to provide facilities like construction of building for colleges, hostel, laboratory, pharmacy, herbs garden and essential equipment in the under-graduate colleges in Indigenous Systems of Medicines run by Voluntary Organisations with a view to bring up such colleges to a requisite standard.

चम्बल के बीहड़ों को कृषि योग्य बनाने के लिए मध्य प्रदेश को वित्तीय सहायता

3596. डा० संकटा प्रसाद : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने चम्बल के बीहड़ों का कृषि योग्य बनाने के लिए केन्द्रीय सरकार से आर्थिक सहायता मांगी है ; और

(ख) यदि हां, तो कितनी ?

कृषि मंत्रालय में राज्य मंत्री (प्र० शेर सिंह) (क) और (ख) मध्य प्रदेश सरकार